NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **19.06.2025** (THURSDAY)
CHENNAI BENCH **(HYBRID MODE)**

NCH (HYBRID MOD) 10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 281/2025 For Stay IA No. 787/2025 For Exemption IA No. 788/2025 For Condone Delay IA No. 789/2025	Balaji Loganathan Former Managing Director/Promoter of G V Annai Hospital Vs The Karur Vysya Bank Ltd & Anr.	Mr. J Vijay Mohan Gandhi	
2.	Comp App (AT) (CH) No. 80/2025 For Stay IA No. 783/2025	Union of India Vs Maytas Infra Ltd & 12 Ors.	Mr. Avinash Krishnan Ravi	
3.	Comp App (AT) (CH) No. 81/2025	LBR Foundation India Vs The Regional Director Ministry of Corporate Affairs (Southern Region)	Mr. S Aravindan	

Defective Case

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
4.	Comp App (AT) (CH) (Ins) No. 282/2025 For Stay IA No. 790/2025	Mandava Prabhakara Rao, Suspended Director of NSL Nagapatnam Power and Infratech Ltd.	Mr. VVSN Raju	Mr. Pulkit Deora For Caveator
	(With defects)	Vs Navneet Kumar Gupta, RP of NSL Nagapatnam Power & Infratech Ltd. & 2 Ors.		

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
5.	IA No. 274/2025	Ennes Capitals Pvt.	Mr. Avinash Krishnan	Mr. Rohan Aloor- R1
	(For Additional Docs.)	Ltd. & 15 Ors	Ravi	Mr. TK Bhaskar
	in	Vs		R2- R13
	TA (AT) No. 48/2021	Hyderabad Securities &		Mr. Y Suryanarayana
	(Comp App (AT) No.	Enterprises Ltd & 17		R14-R17
	192/2019)	Ors		
	For Stay			
	IA No. 986/2022			

6.	Comp App (AT) (CH) (Ins) No. 12/2021 For Condone Delay IA No. 33/2021 For Stay IA No. 32/2021	Assistant Provident Fund Commissioner, D.O. Kurnool, Andhra Pradesh Vs VBC Industries Ltd. through TSN Raja, RP & 2 Ors WITH	Dr. B Manoj Kumar	Mr. T Ravichandran R1 Mr. Som Raj Choudhury- R2 Mr. Shabbeer AhmedR3
7.	Comp App (AT) (CH) (Ins) No. 304/2021 For Stay IA No. 642/2021 For Exemption IA No. 643/2021	The Assistant Commissioner of Central Tax Vs TSN Raja, RP & Anr. WITH	Mr. P Raj Kumar Jhabakh	Mr. T Ravichandran R1 Mr. Shabbeer Ahmed R2
8.	TA (AT) No. 196/2021 (Comp App (AT) (Ins) No. 59/2021)	Mathukumilli Sri Pattabhi Rama Rao Vs VBC Industries Ltd. & 2 Ors WITH	Mr. Akshat Singh	Mr. T Ravichandran R1 Mr. Somraj Choudhury- R2
9.	TA (AT) No. 197/2021 (Comp App (AT) (Ins) No. 66/2021)	Mutyala Babu Katta & 62 Ors Vs VBC Industries Limited & 2 Ors	Mr. Kunal Godhwani Mr. Gaurav Mitra	Mr. T Ravichandran R1 Mr. Somraj Choudhury- R2
10.	Comp App (AT) (CH) (Ins) No. 466/2023 For Exemption IA No. 1456/2023 For Stay IA No. 1458/2023	IDEB Grand Reality Pvt Ltd Vs Velayudham Jayavel & 2 Ors.	Ms. Akshayaa Benjamin	Ms. Poornima Hatti R1 Mr. Srihari - R2 R3
11.	Comp App (AT) (CH) (Ins) No. 193/2024 For Stay IA No. 523/2024	Sri Bhagawan Mahaveer Educational & Cultural Trust Vs Kalpana G, RP of Krathi Edifice Pvt. Ltd. & Anr.	Mr. S. Shaminath	Mr. Asad Hussain- R1
12.	IA No. 292/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 105/2025	NSL Nagapatnam Power and Infratech Ltd. through Navneet Kumar Gupta, RP of NSL Nagapatnam Power and Infratech Ltd Vs Mahanadi Coalfields Ltd	Mr. Pulkit Deora	Mr. Kishore Balasubramanian
13.	IA No. 485/2025 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 152/2025 For Stay IA No. 404/2025	Methuku Srinivas Suspended Director of Buoyant Technology Constellations Pvt. Ltd. Vs Total Solutions Intec Pvt. Ltd. & Anr	Mr. Chandramouli Prabhakar	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	Restoration App No. 17/2025 in Comp App (AT) (CH) No. 34/2024	John Frederick Powath & Anr. Vs Dhanam Publications Pvt. Ltd & 4 Ors.	Mr. Jagan Abraham M George	
15.	IA No. 580/2025 (For Urgent listing) in Comp App (AT) (CH) (Ins) No. 165/2023 For Stay IA No. 539/2023	The Chief Manager, Canara Bank Vs Kantipudi Venkata Raju, Erstwhile IRP of SVK Shipping Services Pvt. Ltd. & Anr	Mr. ML Ganesh	Mr. Sriram Venkatavaradan R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16.	Comp App (AT) (CH) (Ins) No. 217/2022	Omkara Assets Reconstruction Pvt Ltd Vs Spisys Limited	Mr. Varun Srinivasan	2005000000
17.	Comp App (AT) (CH) (Ins) No. 424/2024 For Stay IA No. 1152/2024	The Executive Engineer Electricity Department Karaikal & Anr. Vs A. Subathira & 2 Ors	Mr. Ramasamy Meyyappan	Mr. MS Viswanathan R1 R2 Mr. V Manivannan- R3
18.	Comp App (AT) (CH) (Ins) No. 461/2024 For Stay IA No. 1259/2024	Anurag Kumar Sinha Erstwhile RP of the Corporate Debtor Vs PPS Enviro Power Pvt. Ltd. Rep by its Liquidator, K. Vatsa Kumar & 3 Ors.	Mr. Vikram P Jain	Mr. B Dhanaraj- R1 Mr. Machar Rao- R4
19.	Comp App (AT) (CH) (Ins) No. 465/2024	Pixtronic Global Technologies Pvt. Ltd. Vs MS Viswanathan Liquidator of Gemini Communication Ltd.	Mr. G Kalyan Jhabakh	Mr. V Manivannan
20.	Comp App (AT) (CH) (Ins) No. 467/2024	Sri Ekshwaka Sands Pvt. Ltd. Rep by Anuradha Aggarwal, RP Vs Potti Bhaskar, Proprietor, Gayatri Minerals & 5 Ors	Mr. T Ravichandran	
21.	Comp App (AT) (CH) (Ins) No. 172/2025 For Stay IA No. 459/2025	Oriental Extractions Pvt Ltd Vs CA Jasin Jose Erstwhile RP of SD Pharmacy Pvt. Ltd & 3 Ors. WITH	Mr. R Surendran	

22.	Comp App (AT) (CH)	Oriental Extractions	Mr. R Surendran	
	(Ins) No. 173/2025	Pvt Ltd		
		Vs		
		CA Jasin Jose		
		Erstwhile RP of SD		
		Pharmacy Pvt. Ltd. &		
		3 Ors.		

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23.	Contempt Case (AT) No. 2/2022 in Comp App (AT) No. 365/2017	Shri Venkat Sudhakar Satthur Vs Dictasol (India) Pvt. Ltd. & 10 Ors	Mr. S Ram Babu	Mr.R Imayavaramban - R2 Mr. BV Satish Kumar, PCS- R3
24.	Comp App (AT) (CH) (Ins) No. 24/2022	Bank of Maharashtra Vs Sutanu Sinha, Liquidator, IVRCL & Anr.	Mr. T Ravichandran	Mr. Nithyavendhan K R1
25.	Comp App (AT) (CH) No. 60/2022 For Stay IA No. 683/2022	Able Automobiles Pvt Ltd & 4 Ors Vs Rekha Singhal & 2 Ors	Mr. Judy James	Dr. KS Ravichandran R1
26.	Comp App (AT) (CH) No. 113/2022 To dispense with IA No.1032/2022 For Stay IA No. 1033 & 1034/2022	Anraj Bhandari Vs Stove Kraft Pvt. Ltd & 4 Ors	Mr. R Subramaniam Raja	Mr. Saji P John-R1 R2 Mr. Anant Merathia R4 Mr. S Aravindhan R5
27.	Comp App (AT) (CH) (Ins) No. 258/2022 For Stay IA No. 547/2022 For Urgent Listing IA No. 548/2022	Jakkula Rama Rao Suspended Director of NCS Sugars Ltd. Vs Punjab National Bank & 2 Ors	Mr. Anirudh Krishnan	Mr. Varun Srinivasan R1
28.	Comp App (AT) (CH) (Ins) No. 280/2022	Itakem Finichem Pvt. Ltd. Vs Iconium Leather Works Pvt. Ltd.	Mr. Pawan Jhabakh	
29.	Comp App (AT) (CH) (Ins) No. 305/2022 For Stay IA No. 114/2023	Arkie Atelier Design India Pvt Ltd. Vs Nippon Life India AIF Management Ltd & Anr	Mr. AS Sathish Kumar, CS	Mr. JR Jayant-R1, R2
30.	Comp App (AT) (CH) (Ins) No. 78/2023 To Dispense With IA No. 284/2023	J Karthiga Vs Insolvency and Bankruptcy Board of India	Mr. Jerin Asher Sojan	Mr. SR Sundar
31.	Comp App (AT) (CH) (Ins) No. 424/2023 For Stay IA No. 1292/2023 For Exemption IA No. 1291/2023	Satheesh Babu V K Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D

32.	Comp App (AT) (CH) (Ins) No. 425/2023 For Stay IA No. 1294/2023 For Exemption IA No. 1296/2023	Saleesh K Satheesh Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
33.	Comp App (AT) (CH) (Ins) No. 426/2023 For Stay IA No. 1298/2023 For Exemption IA No. 1297/2023	Rajesh KS Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
34.	Comp App (AT) (CH) (Ins) No. 427/2023 For Stay IA No.1301/2023 For Exemption IA No. 1300/2023	Bindya Saleesh Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
35.	Comp App (AT) (CH) (Ins) No. 113/2024 For Stay IA No. 307/2024	Satheesh Babu VK Vs State Bank of India WITH	Mr. Pawan Jhabakh	Mr. Pranava Charan
36.	Comp App (AT) (CH) (Ins) No. 114/2024 For Stay IA No. 309/2024	Saleesh K Satheesh Vs State Bank of India	Mr. Pawan Jhabakh	Mr. Pranava Charan
37.	Comp App (AT) (CH) (Ins) No. 38/2024 For Stay IA No. 115/2024	District Collector, Wardha Vs Vijay Kumar Garg, Liquidator of Lanco Vidarbha Thermal Power Ltd	Mr. Durga Dutt	Ms. Anbarasi Rajendran

<u>02.00 PM</u>

Note: After the matters listed at 02.00 pm, the regular Cause list will continue.

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
38.	Comp App (AT) (CH) (Ins) No. 183/2024 For Stay IA No. 497/2024	Government of Kerala Rep by the Principal Secretary, Industries (D) Dept. Vs Anish Agarwal, RP & 2 Ors. WITH	Mr. CE Unnikrishnan	Mr. Siddhanth Makkar R1 Mr. ML Ganesh R2 Ms. Puja Patwari R3
39.	TA (AT) No. 03/2024 (Comp App (AT) (Ins) No. 1342/2024 For Stay IA No. 4853/2024 For Exemption IA No. 4854 & 4855/2024)	Steel Authority of India Ltd. Vs Anish Agarwal, RP of SAIL-SCL-Kerala Ltd. & 2 Ors. WITH	Mr. Anand Varma	Mr. Shaunak Mitra R1 Ms. Puja Patwari R2
40.	Comp App (AT) (CH) (Ins) No. 245/2024	K Shaji & 23 Ors. Vs Anish Agarwal, RP SAIL-SCL Kerala Ltd. (Corporate Debtor) & 2 Ors. WITH	Mr. Jinan KR	Mr. Shaunak Mitra R1 Ms. Puja Patwari R3

41.	Comp App (AT) (CH) (Ins) No. 184/2024 For Exemption IA No. 498/2024 For Stay IA No. 499/2024	C Maheendranath Suspended Managing Director, SAIL-SCL, Kerala Ltd. Vs Anish Agarwal, RP of SAIL-SCL, Kerala Ltd. & 2 Ors. WITH	Mr. Sharad Joseph Kodianthara	Mr. Siddhanth Makkar R1 Mr. ML Ganesh R2 Ms. Puja Patwari R3
42.	Comp App (AT) (CH) (Ins) No. 190/2024 For Stay IA No. 511/2024	SAIL-SCL Kerala Limited, rep by C Maheendranath Suspended Managing Director Vs Canara Bank & Anr	Mr. EK Kumaresan	Mr. ML Ganesh R1

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on e-mail ID: vcnclatchennai5@gmail.com

By order of Hon'ble Member (Judicial)

Chennai Bench

Copy to:

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